

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Transfer Petition(s) (Civil) No(s). 417/2015

OLIVA EARL ELLIS ALIAS OLIVIA MARIA KLIEN Petitioner(s)

VERSUS

EARL DOMINIC ELLIS Respondent(s)
(with appln. (s) for stay and office report)

Date : 20/10/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Kamakshi S. Mehlwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears for the sole respondent, despite due
service.

Registry to process the matter for being listed before
the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar